

**NATIONAL COMPANY LAW TRIBUNAL  
KOCHI BENCH**

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	IA(C/ACT)/74/KOB/2024 IN IA(C/ACT)/03/KOB/2023 in CP/21/KOB/2020
SECTION	SEC. 241 & 242 C/ACT.
NAME OF PARTIES	SHAWN JEFF CHRISTOPHER (CHSRTERED ACCOUNTANT) IN THE MATTER OF JATAYUPARA TOURISAM PROJECT
PETITIONERS ADVOCATE/ PROFESSIONAL	SHAWN JEFF CHRISTOPHER (CHARTERED ACCOUNTANT)
RESPONDENTS ADVOCATE/ PROFESSIONAL	

**23 April 2024**

**ORDER**

**IA(C/ACT)/74/KOB/2024 IN IA(C/ACT)/03/KOB/2023 in CP/21/KOB/2020**

This is an IA bearing No. 74/KOB/2024 filed by the NCLT appointed Chartered Accountant to place on record the periodical report for the period from 12.03.2024 to 25.03.2024.

Learned NCLT appointed Chartered Accountant, Mr. Shawn Jeff Christopher is physically present in court.

The said periodical report of the Chartered Accountant is taken on record.

Copy of the report may also be shared with the NCLT appointed Administrator for its perusal and comments, if any.

With the aforesaid observations, this IA(C/ACT)/74/KOB/2024 is **allowed and disposed of.**

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**